T-15012/1/2024-Training-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

(Training Division)

2nd Floor MMU building, Mata Sundri Road, New Delhi-110 002

Dated: 09th October, 2025

Subject: Name change of Training Partners under FoSTaC program-reg.

The training division has received many requests from the Training Partners regarding the name change of the Training Partner. Following due consideration and with the necessary approval from the Competent Authority, it has been decided to change the name of the following training partners as per below-

S No	Current Name of the Training Partner	New name of the Training Partner
1	Indian Institute of Food Processing Technology	National Institute of Food Technology, Entrepreneurship and Management - Thanjavur, (NIFTEM- T)
2	PARIKSHAN	PARIKSHAN FSS PVT LTD
3		MIT School of Food Technology, MIT Art, Design and Tech. University, Pune
4	TRIPTI CONCUBES PRIVATE LIMITED	BHARAT CAPACITY BUILDING PRIVATE LIMITED

2. Above training partners should conduct the trainings in the new name only and fees receipt or invoices and other documents should also reflect the new name. These name changes will not affect the validity of FSS certificates already issued.

This issues with the approval of the Competent Authority.

(Ankeshwar Mishra)

Joint Director (Training)

Copy to

- i. Concerned Training Partners
- ii. Sr. Manager, IT, with a request to upload on the FSSAI website